

by clause 27(a)(iv) of the Finance Bill, 1975. They have also made a request that the scooter industry should be included as a priority industry in the Ninth Schedule to the Income-tax Act, 1961.

On the facts as brought out in the representation by M/s. Scooters India Ltd., it appears that shares forming part of the initial issue of equity share capital made by the company will not qualify for the proposed tax concession. There is also no proposal at present to add the scooter industry to the list of priority industries in the said Ninth Schedule.

India's Exports to Hongkong

9416. SHRI NAWAL KISHORE SHARMA: Will the Minister of COMMERCE be pleased to state:

(a) the total value of India's exports to Hongkong during the last three years;

(b) whether a large part of this export is re-exported to China and Taiwan and if so, whether it is permissible under the terms of the agreement; and

(c) whether Government have studied the possibilities of further trade with Hongkong and if so, the plans for the same?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) The value of India's exports to Hong Kong during 1971-72, 1972-73, and 1973-74 were Rs. 15.79 crores, Rs. 20.14 crores and Rs. 36.73 crores respectively.

(b) There is no Trade Agreement between India and Hong Kong. Hong Kong is a prominent entrepot centre, and it is not possible to say to what extent Indian goods are re-exported to other countries.

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(c) Possibilities of expanding trade with Hong Kong are constantly under review. Sales/Study Teams are sponsored when considered necessary. A wholly Indian Exhibition is being planned to be held in the near future.

Foreign Collaboration Agreements

9417. SHRI NAWAL KISHORE SHARMA: Will the Minister of FINANCE be pleased to state:

(a) how many foreign collaboration agreements were approved by the Government of India during the quarter October—December, 1974 and January—March, 1975; and

(b) the particulars of agreements country-wise, and the foreign exchange component involved?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) The total number of foreign collaboration proposals approved by the Government of India during the quarters October-December, 1974 and January-March 1975 was as follows:—

	Total number of foreign collaboration proposals approved	Number of proposals approved involving foreign Capital investment
Oct.—Dec. '74	73	14
Jan.—Mar. '75	53	8

(b) The quarterly statements of these cases indicating the name of the Indian party, the name of the foreign collaborator, item of manufacture and whether the proposal involved foreign capital participation, are available in the Parliament Library.

It is difficult to indicate at this stage the foreign exchange outflow on account of dividends and royalties etc.